

Date:

The Registrar  
Appellant Tribunal for Electricity  
Core-4, 7<sup>th</sup> Floor  
Scope Complex, Lodhi Road.  
New Delhi-11003

Sir,

Name of Applicant : \_\_\_\_\_

Filing No. /Appeal No. : \_\_\_\_\_

No. of Respondents : \_\_\_\_\_

Please find enclosed herewith Demand Draft No. \_\_\_\_\_

Dated \_\_\_\_\_ drawn on \_\_\_\_\_

in favor of the **“Pay and Accounts Officer, Ministry of Power, New Delhi”** for  
Rs. \_\_\_\_\_ in respect of fees for the above captioned Appeal /  
Petitioner /Review Petition/IA.

Yours Faithfully,

Counsel for Appellant/Respondent

DD. Details

Appeal Fees : ( )

Processing Fees : ( )

IA Fees : ( )

Respondent Fees : ( )

Annexure Fees : ( )

Vakaltnama Fees : ( )

Other Fees : ( )